National Company Law Tribunal

Allahabad Bench

CP NO. 89/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE COMPANY: Egoth Stone Holding (Two) Ltd

SECTION OF THE COMPANIES ACT: U/S 14(1) of the Companies act of 2013

Sl. NO. Name

Designation

Representation

Signature

Anit Gupts PCS Petitioner (Luft dufly Shiveudra Bahadun CGSC R. b. C. Seivendra Bahadur

CP No. 89/ALD/2017

Sri Amit Gupta, PCS for the company, Sri Shiv Bahadur, CGSC representing the ROC. Having heard the both the parties, it is further clarified that an appropriate officer of the Central Government including the office of ROC/RD may file its reply/ comment in response to the observation made by this court dated. 06.06.2017.

Date: 26.07.2017

Shri H.P. Chaturvedi (Member (Judicial)

Sd-

Typed by P.K.Jyoti